

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal No.69 of 2013

Dated : 29th June, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

Hooghly Chambers of Commerce and Industry ... Appellant(s)

Versus

**West Bengal Electricity Regulatory Commission
& Anr. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Anand

**Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R-1
Mr. Sitesh Mukherjee for R-2**

ORDER

Post the matter for further hearing on **18.07.2013 at Delhi Bench
before the division bench of Court - I**. In the meantime, reply be filed after
serving copy on the other side. Thereafter, it is open to the Appellant to file
the rejoinder.

**(V.J. Talwar)
Technical Member
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**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**